

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.30/10

Thursday this the 9th day of June 2011

C O R A M :

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. Kumari Bosco,
Office Superintendent,
Regional Passport Office, Kochi.
2. K.K.Ambujakhsy,
Office Superintendent,
Regional Passport Office, Kochi.
3. C.S.Sulabha,
Office Superintendent,
Regional Passport Office, Kochi.Applicants

(By Advocate Mr.N.Nagaresh)

V e r s u s

1. Union of India represented by Secretary,
Ministry of External Affairs, CPV Division,
Government of India, New Delhi.
2. Joint Secretary (CPV) & CPO,
Ministry of External Affairs,
Government of India, New Delhi.
3. Regional Passport Officer,
Regional Passport Office, Kochi.
4. Under Secretary (PV),
Ministry of External Affairs,
CPV Division (Cadre Cell – II),
Government of India, New Delhi.
5. P.Lathikumari,
Assistant (Grade V),
Regional Passport Office, Kochi.

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6. K.A.Sulabha,
Assistant (Grade V),
Regional Passport Office, Kochi. ...Respondents

(By Advocate Mr.P.Parameswaran Nair,ACGSC [R1-4]
& Mr.P.Ramakrishnan [R5-6])

This application having been heard on 9th June 2011 this Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

When the matter came up for hearing today, proxy counsel appearing on behalf of the applicants seeks permission to withdraw the O.A.

2. Heard both sides. Request for withdrawing the O.A is allowed. The O.A stands dismissed as withdrawn.

(Dated this the 9th day of June 2011)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

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